

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 615
TO BE ANSWERED ON 26/07/2024

IMPLEMENTATION OF MGNREGA

615 SHRI RAGHAV CHADHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) data on the total number of person-days of employment generated under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the past three years, State-wise;
- (b) the measures that have been taken by Government to address irregularities and improve the implementation of MGNREGA, as highlighted by CAG;
- (c) in what manner the implementation of the Aadhaar-based payment system (ABPS) affected the disbursement of wages under MGNREGA;
- (d) the steps that have been taken to ensure that beneficiaries are not adversely impacted; and
- (e) the initiatives Government has undertaken to enhance transparency and accountability of MGNREGA operations, particularly in light of increased social audits?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): State/UT-wise details of employment provided (in person-days generated) under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years from 2021-22 to 2023-24 are given at **Annexure**.

(b): As and when any CAG paras or CAG reports are received in the Ministry, the necessary followup actions are taken to settle the issues raised in the CAG paras/reports related to Mahatma Gandhi NREGS.

(c)&(d): The Aadhaar-based payment system (ABPS) did not affect the disbursement of wages under Mahatma Gandhi NREGA. APBS is helping the genuine beneficiaries to get their due payment and is instrumental in curbing corruption by weeding out fake beneficiaries.

Once Aadhaar is updated in the scheme database, beneficiary need not update account numbers due to change in location or change in bank account number. The wages will be transferred to the account number which is linked with Aadhaar number.

Out of a total of 13.10 crore active workers registered under Mahatma Gandhi NREGS, 93.86% active workers are eligible for receiving payments through ABPS as on July 22, 2024.

(e): In addition to increased social audits, the following initiatives have been taken by the Government to enhance the transparency and accountability under Mahatma Gandhi NREGS:

- i. **Ombudsperson App** - The Ministry has developed an Ombudsperson App for smooth reporting and categorization of grievances received from various sources viz. physical, digital and mass media related to the implementation of the Mahatma Gandhi NREGS. This enable easy tracking and timely passing of awards on each case as per the guidelines and easy uploading of quarterly and annual report on the website.
- ii. **Area Officers App** - The Ministry has launched the Area Officer Monitoring visit app on 21st May 2021. The purpose of the app is to make real-time inspection and evidence-based reporting of RD Schemes. The app will allow the officials to record time-stamped and geotagged photographs for all the schemes launched by the Department of Rural Development. This app helps in developing hassle-free reporting of field visits. The provision to view the field visit outcome report by the senior officials is also available in the app.
- iii. **National Mobile Monitoring Service (NMMS)** – The National Mobile Monitoring Service (NMMS) started in FY 2021-22. The NMMS App permits taking real-time attendance of workers at Mahatma Gandhi NREGA worksites along with geotagged photographs. This app aids in increasing the citizen oversight of the program and is one more step towards transparency and accountability.
- iv. **Improvements in the JANMANREGA App** - JANMANREGA App, a Citizen Centric Mobile App, has been further improved to provide information to the beneficiary about the work done, the number of days of work done by the beneficiary, the payment made against this work done and the amount credited into the account.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 615 dated 26.07.2024.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS during the last three financial years from 2021-22 to 2023-24.

Sl. No.	State/UTs	Person-days generated (in lakh)		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	2414.87	2395.43	2554.97
2	Arunachal Pradesh	158.71	151.29	161.29
3	Assam	915.85	788.01	876.35
4	Bihar	1802.75	2364.55	2205.43
5	Chhattisgarh	1692.27	1325.09	1276.65
6	Goa	0.95	0.94	0.43
7	Gujarat	568.01	466.41	492.96
8	Haryana	146.39	96.51	123.19
9	Himachal Pradesh	370.94	307.89	344.31
10	Jammu And Kashmir	406.18	308.77	374.87
11	Jharkhand	1132.20	914.90	1097.18
12	Karnataka	1632.10	1258.25	1386.91
13	Kerala	1059.66	965.78	994.59
14	Ladakh	19.27	19.56	20.24
15	Madhya Pradesh	2998.52	2259.82	1996.98
16	Maharashtra	825.30	787.99	1160.40
17	Manipur	303.31	74.62	154.03
18	Meghalaya	393.63	289.22	325.99
19	Mizoram	200.77	202.33	204.07
20	Nagaland	192.58	196.83	178.73
21	Odisha	1977.63	1852.73	1828.83
22	Punjab	331.43	321.18	350.82
23	Rajasthan	4242.67	3571.46	3751.62
24	Sikkim	34.34	32.47	34.33
25	Tamil Nadu	3457.26	3346.55	4087.02
26	Telangana	1457.93	1218.67	1208.58
27	Tripura	426.18	334.55	370.49
28	Uttar Pradesh	3255.93	3115.25	3453.91
29	Uttarakhand	243.18	206.48	196.94
30	West Bengal	3642.27	378.75	1.65
31	Andaman and Nicobar	1.14	1.29	1.24
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.41
33	Lakshadweep	0.01	0.05	0.04
34	Puducherry	6.15	8.30	21.89
	Total	36310.35	29561.88	31237.31
